Private museums in the country

TOTAL

196. DR. R. LAKSHMANAN: Will the Minister of CULTURE be pleased to state:

whether Government is aware of the fact that large number of private museums are existing in the country;

- (b) whether Government is also aware of the fact that these private museums particularly in Rajasthan are charging exorbitant entry fees from public, if so, the details thereof; and
- (c) whether Government has any proposal to control and regulate the private museums across the country and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) Yes, Sir.

(b) and (c) No, Sir

Inmates imprisoned in jails

- †197. SHRI P.L. PUNIA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the details of total number of inmates imprisoned in various jails of the country;
- the details of number of undertrial prisoners out of the above who have completed the period of sentence to be delivered or half the period of maximum punishment prescribed for the offence;
- (c) whether it is also a fact that the reason for substantial increase in the number of undertrial prisoners is that they are unable to get their cases advocated, if so, the details thereof; and
- whether Government provides support for the advocacy of the undertrial prisoners and if so, the details of number of the undertrial prisoners who have been given assistance or recommended for the advocacy in the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) As per the data compiled by the National Crime Records Bureau, the total numbers of jail inmates as on 31.12.2013 is 4,11,992.

(b) to (d) "Prisons" is a State subject as per entry 4 of List II of the Seventh Schedule to the Constitution of India. Therefore, the administration and management of prisons is primarily the responsibility of the State Governments. Data is not maintained centrally in this regard. However, the following measures have been taken by the Government in respect of undertrial prisoners:

[†] Original notice of the question was received in Hindi.